

**PUNJAB VIDHAN SABHA**

**Bill No. 5-PLA-2019**

**THE PUNJAB APPROPRIATION (No. 2) BILL, 2019**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha :—

A

**BILL**

*to authorize the payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab, for the services and purposes during the financial year, 2018-2019.*

BE it enacted by the Legislature of the State of Punjab in the Seventieth Year of the Republic of India as follows :—

1. This Act may be called the Punjab Appropriation (No. 2) Act, 2019. Short title.
2. From and out of the Consolidated Fund of the State of Punjab, there may be paid and applied sums, not exceeding those, specified in column 5 of the Schedule, appended to this Act, amounting in the aggregate to a sum of ₹4658,25,41,000 (Four Thousand Six Hundred Fifty Eight Crore Twenty Five lacs and Forty One Thousand Rupees only) towards defraying several charges, which will come in the course of payment to be made during the financial year, 2018-2019, in respect of the services and purposes, specified in column 2 of the said Schedule. Issue of  
₹ 4658,25,41,000/-  
out of the  
Consolidated  
Fund of the State  
of Punjab for  
the financial  
year, 2018-  
2019.
3. The sums, authorized to be paid and applied from and out of the Consolidated Fund of the State of Punjab by this Act, shall be appropriated for the services and purposes, specified in the said Schedule, in relation to the financial year, 2018-2019. Appropriation.
4. Notwithstanding anything contained in any other Act for the time being in force, the provisions of this Act shall prevail. Overriding effect  
of the Act.

## SCHEDULE

Demand No.	Services and purposes		Sums not exceeding		Total
			Grant made by the Legislative Assembly	Charged on the Consolidated Fund	
1	2		3	4	5
			₹	₹	₹
1	Agriculture	Revenue	5000	969000	974000
		Capital	0	0	0
2	Animal Husbandry, Dairy Development and Fisheries	Revenue	17000	857000	874000
		Capital	28153000	0	28153000
3	Co-operation	Revenue	23494000	144000	23638000
		Capital	1213800000	0	1213800000
4	Defence Services, Welfare	Revenue	238374000	0	238374000
		Capital	0	0	0
5	Education	Revenue	902915000	7600000	910515000
		Capital	3000	0	3000
6	Elections	Revenue	428699000	0	428699000
		Capital	0	0	0
7	Excise and Taxation	Revenue	20511000	0	20511000
		Capital	0	0	0
8	Finance	Revenue	6000	514446000	514452000
		Capital	0	25133290000	25133290000
9	Food, Civil Supplies and Consumer Affairs	Revenue	507291000	0	507291000
		Capital	7686990000	0	7686990000
10	General Administration	Revenue	262345000	7940000	270285000
		Capital	0	0	0
11	Health and Family Welfare	Revenue	3000	0	3000
		Capital	0	0	0
12	Home Affairs	Revenue	286836000	10558000	297394000
		Capital	31360000	0	31360000
13	Industries & Commerce	Revenue	2000	0	2000
		Capital	0	0	0

1	2		3	4	5
			₹	₹	₹
14	Information and Public Relations	Revenue	205178000	0	205178000
		Capital	0	0	0
15	Water Resources	Revenue	82194000	0	82194000
		Capital	10000	0	10000
16	Labour	Revenue	1000	0	1000
		Capital	0	0	0
17	Local Government	Revenue	1707497000	0	1707497000
		Capital	1000	0	1000
18	Personnel	Revenue	8433000	10761000	19194000
		Capital	4390000	0	4390000
19	Planning	Revenue	2545000	0	2545000
		Capital	15800000	0	15800000
20	Power	Revenue	2000	170000	172000
		Capital	0	0	0
21	Public Works	Revenue	1609860000	17494000	1627354000
		Capital	1108407000	0	1108407000
22	Revenue, Rehabilitation and Disaster Management	Revenue	54914000	1837000	56751000
		Capital	100000	0	100000
23	Rural Development and Panchayats	Revenue	11000	0	11000
		Capital	0	0	0
24	Science, Technology and Environment	Revenue	0	0	0
		Capital	8000	0	8000
25	Social Security, Women & Child Development	Revenue	1470223000	0	1470223000
		Capital	0	0	0
26	State Legislature	Revenue	70562000	0	70562000
		Capital	0	0	0
27	Technical Education and Industrial Training	Revenue	1000	0	1000
		Capital	136842000	0	136842000
28	Tourism and Cultural Affairs	Revenue	2000	0	2000
		Capital	2000	0	2000
29	Transport	Revenue	165980000	0	165980000
		Capital	0	0	0
30	Vigilance	Revenue	13350000	1000	13351000
		Capital	0	0	0

1	2	3	4	5
		₹	₹	₹
31	Employment Generation and Training	Revenue 18000 Capital 0	0	18000 0
32	Forestry and Wildlife	Revenue 1000 Capital 0	12637000	12638000 0
33	Governance Reforms	Revenue 17982000 Capital 250000000	0	17982000 250000000
35	Housing and Urban Development	Revenue 1180442000 Capital 0	0	1180442000 0
36	Jails	Revenue 74539000 Capital 122394000	287000	74826000 122394000
37	Law and Justice*	Revenue 92701000 Capital 100000000	65011000	157712000 100000000
38	Medical Education and Research	Revenue 1000 Capital 0	708000	709000 0
39	Printing and Stationery	Revenue 3000 Capital 0	359000	362000 0
40	Sports and Youth Services	Revenue 440851000 Capital 0	299000	441150000 0
41	Water Supply and Sanitation	Revenue 0 Capital 10000	60000000	60000000 10000
42	Social Justice, Empowerment and Minorities	Revenue 171114000 Capital 0	0	171114000 0
<b>Total :</b>		<b>Revenue 10038903000</b>	<b>712078000</b>	<b>10750981000</b>
		<b>Capital 10698270000</b>	<b>25133290000</b>	<b>35831560000</b>
<b>Grand Total :</b>		<b>20737173000</b>	<b>25845368000</b>	<b>46582541000</b>

CHANDIGARH :  
The 6th March, 2019.

SHASHI LAKHANPAL MISHRA,  
Secretary.